

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO. 3065
TO BE ANSWERED ON 23.03.2021**

WELFARE POLICIES FOR PROMOTION AND PRESERVATION OF ART AND ARTISTS

3065: SHRI BINOY VISWAM

Will the Minister of CULTURE be pleased to state

- (a) the number of beneficiaries, since 2017 for each of the components of the Scheme of Financial Assistance for Promotion of Art and Culture, State-wise and year-wise;
- (b) the detailed amount of financial assistance offered each year under each component of the scheme;
- (c) number of beneficiaries, since 2017 for Scheme of Pension and Medical Aid to Artistes, State-wise and year-wise, and the detailed amount of pension provided under the scheme each year; and
- (d) whether there is any institutional mechanism that Government have in place to take feedback from beneficiaries and experts on the impact of these schemes, if not, reasons therefor?

**ANSWER
MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM
(SHRI PRAHLAD SINGH PATEL)**

- (a) & (b) The 'Scheme of Financial Assistance for Promotion of Art & Culture' consists of five components namely:-
- i) Repertory Grant.
 - ii) Financial Assistance to Cultural Organizations with National Presence (including R.K. Mission).
 - iii) Cultural Function & Production Grant.
 - iv) Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas.
 - v) Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization.

The details of number of beneficiaries State-wise, year-wise along with amount of financial assistance offered each year for each of the aforesaid scheme component are given in Annexure-A.

(c) The details of number of beneficiaries State-wise, year-wise along with amount of financial assistance offered each year is given in Annexure-B.

(d) The purpose of feedback from the beneficiaries has been achieved through Third Party Evaluation of schemes which is carried out from time to time in co-terminus with Finance Commission. Apart from above, feedback/suggestions from Expert Committee, duly constituted for giving its recommendations (after examination /evaluation of proposals), for each of the scheme components are also considered for doing the necessary modifications in the scheme guidelines.

Annexure referred in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 3065 for 23.03.2021 regarding Welfare policies for promotion and preservation of art and artists.

Annexure-A

i) Repertory Grant

(Amount in Rs. Lakhs)

Sl. No.	State/UT	2017-18		2018-19		2019-20		2020-21 (as on date)	
		Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount	Nos. of Orgs	Amount
1.	Andhra Pradesh	-	-	3	9.48	-	-	2	4.18
2.	Arunachal Pradesh	-	-	1	8.40	-	-	-	-
3.	Assam	6	53.28	18	182.16	11	108.90	7	53.4
4.	Bihar	17	85.44	21	137.82	23	151.74	32	177.52
5.	Chandigarh	3	28.8	7	55.20	-	-	1	14.16
6.	Delhi	76	781.92	68	409.68	43	348.66	54	439.60
7.	Gujarat	4	22.80	5	37.20	4	13.20	9	44.96
8.	Haryana	7	36.48	1	1.32	11	49.68	4	21.94
9.	Himachal Pradesh	3	37.44	-	-	5	52.32	1	9.84
10.	Jammu & Kashmir	15	93.24	6	40.56	7	23.28	9	59.58
11.	Jharkhand	3	10.68	5	37.20	2	13.02	1	2.64
12.	Karnataka	55	468.48	53	272.49	76	624.30	47	291.94
13.	Kerala	14	116.16	14	107.70	15	115.20	9	90.6
14.	Madhya Pradesh	25	204.00	21	149.04	33	231.33	42	294.12
15.	Maharashtra	20	185.04	26	167.10	26	197.76	23	156.04
16.	Manipur	68	526.92	64	404.94	49	382.38	47	338.50
17.	Mizoram	3	19.44	2	9.60	1	5.52	-	-
18.	Nagaland	2	9.72	-	-	-	-	-	-
19.	Odisha	16	86.88	29	142.68	18	91.62	41	107.08
20.	Pondicherry	1	12.00	2	9.60	2	11.28	2	12.72
21.	Punjab	7	61.68	3	14.64	4	17.40	3	24.48
22.	Rajasthan	4	32.88	5	20.40	5	31.80	2	16.32
23.	Tamil Nadu	11	59.76	5	14.40	5	26.59	10	49.54
24.	Telangana	5	47.28	13	93.24	10	62.14	7	75.00
25.	Tripura	2	11.04	-	-	4	24.96	1	6.36
26.	Uttarakhand	5	18.48	5	24.12	6	9.72	6	20.86
27.	Uttar Pradesh	26	178.44	27	146.52	39	242.84	33	161.57
28.	West Bengal	166	1000.80	141	851.88	175	1160.10	137	902.38
	Total	564	4189.08	545	3347.37	574	3995.74	530	3375.33

ii) Financial Assistance to Cultural Organizations with National Presence (including R.K. Missions)

(Amount in Rs. Lakhs)

Sl. No.	State/UT	2017-18		2018-19		2019-20		2020-21 (as on date)	
		Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount
1.	Delhi	6	262.5	9	397.5	4	67.28	3	141.25
2.	Haryana	1	65.69	-	-	-	-	-	-
3.	Karnataka	1	22.5	2	30	1	7.44	-	-
4.	Madhya Pradesh	1	41.25	-	-	-	-	-	-
5.	Maharashtra			2	45	1	5.81	-	-
6.	Odisha	-	-	1	26.25	-	-	-	-
7.	Pondicherry	1	11.25	-	-	-	-	-	-
8.	Rajasthan	-	-	1	18.75	-	-	1	21.25
9.	Uttar Pradesh	1	37.5	1	22.5	1	12.5	1	45
10.	West Bengal	3	558.87	1	572.11	1	608.27	1	722.96
	Total	14	999.56	17	1112.11	8	701.3	6	930.46

iii) Cultural Function Production Grant

(Amount in Rs. Lakhs)

Sl. No.	State/UT	2017-18		2018-19		2019-20		2020-21 (as on date)	
		Nos. Of Orgs	Amount	Nos. Of Orgs	Amount	Nos. Of Orgs	Amount	Nos. Of Orgs	Amount
1	Andaman & Nicobar	0	0	0	0	0	0	0	0
2	Andhra Pradesh	27	34.03	20.00	21.30	16.00	13.75	30.00	22.81
3	Arunachal Pradesh	6	12.13	8.00	13.38	2.00	1.00	1.00	0.38
4	Assam	79	130.45	54.00	66.47	20.00	20.14	24.00	21.20
5	Bihar	177	231.07	165.00	151.99	43.00	52.18	48.00	41.52
6	Chandigarh	11	22.08	1.00	2.25	0.00	0.00	7.00	11.75
7	Chhattisgarh	9	11.44	6.00	6.22	0.00	0.00	6.00	8.75
8	Delhi	259	582.87	235.00	379.76	102.00	195.14	137.00	257.33
9	Goa	1	0.50	1.00	1.13	1.00	0.38	1.00	0.75
10	GuJarat	15	33.10	22.00	29.84	7.00	8.50	13.00	18.43
11	Haryana	61	98.10	55.00	61.87	18.00	24.19	28.00	43.26
12	Himachal Pradesh	12	17.58	14.00	14.72	5.00	5.96	7.00	4.20
13	Jammu Kashmir	57	68.29	49.00	45.91	12.00	16.33	32.00	28.31
14	Jharkhand	26	34.98	17.00	16.85	2.00	2.50	1.00	0.50
15	Karnataka	281	389.09	409.00	465.76	146.00	121.79	186.00	202.54
16	Kerala	52	108.15	43.00	82.37	16.00	28.00	23.00	37.03
17	Madhya Pradesh	75	86.20	167.00	221.94	51.00	47.59	72.00	77.99
18	Maharashtra	30	59.12	70.00	115.54	21.00	38.98	31.00	54.64
19	Manipur	183	177.33	205.00	203.17	60.00	63.11	89.00	83.02
20	Meghalaya	0	0.00	1.00	1.50	0.00	0.00	0.00	0.00
21	Mizoram	0	0.00	0.00	0.00	0.00	0.00	2.00	3.00
22	Nagaland	0	0.00	0.00	0.00	3.00	4.50	3.00	1.04
23	Odisha	151	181.93	132.00	167.95	55.00	64.79	128.00	169.73
24	Puducherry	1	0.50	2.00	6.00	2.00	2.38	0.00	0.00
25	Punjab	13	13.97	17.00	26.33	8.00	14.88	5.00	8.60
26	Rajasthan	62	112.07	87.00	102.12	34.00	40.70	38.00	28.31
27	Sikkim	3	8.02	1.00	3.00	1.00	3.38	0.00	0.00
28	Tamilnadu	31	41.37	30.00	38.04	8.00	14.58	26.00	44.90
29	Telengana	4	7.69	58.00	93.24	7.00	6.30	16.00	19.77
30	Tripura	6	2.65	3.00	4.50	7.00	13.19	1.00	1.50
31	Uttarakhand	15	17.22	14.00	15.93	7.00	7.77	12.00	13.34
32	Uttar Pradesh	266	276.73	449.00	480.73	131.00	126.78	186.00	159.88
33	West Bengal	409	425.28	398.00	442.49	190.00	260.67	217.00	207.85
TOTAL		2322	3183.93	2733	3282.27	975	1199.45	1370	1572.31

iv) Scheme of Financial Assistance for the Preservation and Development of Cultural Heritage of the Himalayas

(Amount in Rs. Lakhs)

Sl. No.	State/UT	2017-18		2018-19		2019-20		2020-21 (as on date)	
		No. of Orgs	Amount	No. of Orgs	Amount	No. of Orgs	Amount	No. of Orgs	Amount
1.	Arunachal Pradesh	17	48.00	27	69.00	19	63.12	24	93.00
2.	Sikkim	03	16.50	02	7.50	--	--	05	21.50
3.	Himachal Pradesh	26	69.16	19	46.58	21	55.67	26	69.00
4.	Jammu and Kashmir	20	23.87	25	31.24	17	25.71	14	21.50
5.	Ladakh	02	7.50	04	7.00	05	12.00	07	24.50
6.	Uttarakhand	33	94.45	40	77.25	34	73.45	49	96.25
	Total	101	259.48	117	238.57	96	229.95	125	325.75

v) Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

(Rs. in lakhs)

Sl. No.	State	Year							
		2017-18		2018-19		2019-20		2020-21 (as on date)	
		No. of orgs.	Amount	No. of orgs.	Amount	No. of orgs.	Amount	No. of orgs.	Amount
1.	Arunachal Pradesh	36	3.22	40	313.90	29	239.27	31	271.82
2.	Andhra Pradesh	--	--	--	--	--		3	10.50
3.	Assam	6	24.57	7	13.00	--		6	20.53
4.	Bihar	--	--	--	--	1	4.50	1	3.00
5.	Chandigarh	--	--	--		--		4	23.50
6.	Delhi	1	10.00	1	10.00	1	10.00	3	30.00
7.	Himachal Pradesh	56	198.25	54	278.30	35	142.24	63	335.65
8.	Jammu & Kashmir	78	238.70	68	259.73	--		1	7.50
9.	Ladakh	--	--	--	--	24	97.80	57	271.57
10.	Karnataka	22	84.16	29	157.41	7	23.50	27	204.02
11.	Kerala	1	1.75	--	--	--	-	0	0
12.	Mizoram	--	--	1	7.50	--		1	7.50
13.	Maharashtra	1	5.00	--	--	--		4	20.00
14.	Manipur							8	15.95
15.	Sikkim	4	35.00	4	29.50	2	15.25	1	9.04
16.	Tripura	8	63.48	7	55.29	2	12.50	5	39.50
17.	Tamil Nadu	--	--	--	--	--	--	1	5.00
18.	Telangana	1	12.50	--	--	--		1	15.00
19.	Uttarakhand	26	85.28	22	112.93	21	128.99	18	168.13
20.	Uttar Pradesh	3	7.50	4	171.00	3	6.90	12	50.53
21.	West Bengal	15	35.75	88	115.33	17	24.02	29	99.25
	Total	258	1124.03	325	1369.99	142	704.97	276	160.79

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 3065 for 23.03.2021 regarding Welfare policies for promotion and preservation of art and artists.

Annexure- B

Scheme for Pension & Medical Aid to Artistes

Sl. No.	States/UTs	Recommended beneficiaries in 2017-18	Recommended beneficiaries in 2018-19	Recommended beneficiaries in 2019-20	Recommended beneficiaries in 2020-21
1.	Andhra Pradesh	76	15	35	34
2.	Assam	11	-		1
3.	Bihar	-	-		-
4.	Delhi	-	-		-
5.	Goa	-	-		-
6.	Gujarat	-	-		
7.	Haryana	2	-		
8.	Himachal Pradesh	-	-		1
9.	Jammu & Kashmir	-	-		
10.	Jharkhand	8	-		
11.	Karnataka	122	39	49	114
12.	Kerala	123	04	12	21
13.	Madhya Pradesh	18	-		1
14.	Maharashtra	344	01	128	187
15.	Manipur	17	-		12
16.	Meghalaya	-	-		
17.	Mizoram	-	-		
18.	Nagaland	2	-		1
19.	Odisha	435	20	130	340
20.	Puducherry	1	-		
21.	Punjab	-	-	1	
22.	Rajasthan	5	-		0
23.	Tamil Nadu	86	10	2	14
24.	Telangana	343	01	53	116
25.	Tripura	3	-	1	
26.	Uttar Pradesh	8	-		65
27.	Uttarakhand	-	-		0
28.	West Bengal	21	03		914
	TOTAL	1625	93	411	1821

Pension provided to Artists since 2017

Financial Year	Amount Disbursed (Rs. in crores)
2017-18	15.30
2018-19	19.73
2019-20	18.17
2020-21	08.58 (till date)